

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:57
ANSWERED ON:27.02.2013
OPENING OF KENDRIYA VIDYALAYAS
Maadam Shri Vikrambhai Arjanbhai;Ramkishun Shri

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Kendriya Vidyalayas (KVs) functioning in the country, State/ UT-wise;
- (b) the details of KVs sanctioned and opened out of them during the 11th Five Year Plan, State/district/location-wise;
- (c) whether the Government proposes to open some new KVs during the 12th Five Year Plan;
- (d) if so, the location thereof, State / UT-wise along with the time by which these are likely to be opened/made functional; and
- (e) the details of the requests received from various State Governments/Union Territories / Members of Parliament for setting up such KVs during the last one year and the decision taken thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.57 RAISED BY SHRI RAMKISHUN & SHRI AHIR VIKRAMBHAI ARJANBHAI MAADAM, HON'BLE MPs TO BE ANSWERED ON 27.02.2013 REGARDING OPENING OF KENDRIYA VIDYALAYAS.

- (a) Presently 1087 Kendriya Vidyalayas (KVs) are functioning in the country as per the details given in Annexure-I.
- (b) During the 11th Five Year Plan, 138 KVs as per the list at Annexure-II were sanctioned and opened.
- (c) & (d) The 12th Plan has a target for opening 500 new KVs during the plan period. Actual sanction and opening of each such new KV depends on availability of funds. During the first year of 12th Five Year Plan, i.e. financial year 2012-13, no new KV was sanctioned till date on account of funds constraints.
- (e) 119 requests have been received from various State Governments / Union Territories / Members of Parliament for setting up of new KVs since 01.01.2012. 01 (one) KV has since been opened in district Jammu; 05 proposals have been found feasible and 08 proposals are still at examination stage. Board of Governors of KVS in its 94th Meeting held on 28th December 2012 has revised the norms for land for opening of new KVs under Civil/Defence Sector. In case of 64 proposals, the sponsoring authorities have been requested to transfer the land as per revised norms. 41 proposals were not in accordance with the norms laid down for opening of the new KVs and the concerned sponsoring agencies have been asked to rectify the deficiencies.